Annexure-7

Name of the corporate debtor: RNP Marketing and Cargo Private Limited;

Date of commencement of liquidation: 11/10/2023;

List of stakeholders as on: 17/11/2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

NIC NIC		No. stakeholder	SI. Name of	
F —				
NIL	Category of stakeholders (preference shareholders / equity shareholders / partners / others)			
NIL	Date of Amount receipt claimed	claim received	Det	
N F	Amount claimed	ceived	Details of	
NIL	Date of Amount Amountof Nature receipt claimed claim of admitted claim			
NIL.	of Nature of claim			
NIL	Amount covered by lien or attachmen pending disposal		<u>ت</u>	
NIL	Whether Amount % share in lien / covered total amount attachment by of claims removed? guarantee admitted (Yes/No)		Details of claim admitted	
NIL	Amount covered by guarantee		n admitted	
NIL	% share in total amount of claims admitted			
NIL		contingent	Amount of	
NIL	may beset off	any mutual	Amount of Amount of Amount of	
NIL	iejected		Amount of	
NIL	ACHILLANOH	claim under if any	Amount of Remarks,	(Amount in ₹
NIL NIL		if any	Remarks,	in ₹)

No. 1881/1PA-001/1P-1 IP REGISTRATION

Jitender Kothari
Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965
AFA No. AA1/10965/02/040924/105985 valid upto 04/09/2024